

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:274
ANSWERED ON:16.12.1999
CONSUMER PROTECTION ACT
MANSINH PATEL;NAWAL KISHORE RAI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of cases registered under Consumer Protection Act, 1986 during each of the last two years, State-wise;
- (b) whether the State Governments are not implementing the Consumer Protection Act properly;
- (c) whether any complaints have been received thereto and if so, the action taken by the Government in this regard;
- (d) whether the guilty persons are benefiting due to the delay in justice; and
- (e) if so, the steps taken / proposed for early disposal of the cases?

Answer

MINISTER OF CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR)

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.274 FOR 16.12.1999

(a) As per the information available, the State-wise number of cases filed since inception of the State Commissions and District Fora is given in the Annexure. Separate year-wise figures are not maintained.

(b) to (e) State Governments are properly implementing the provisions of the Consumer Protection Act. However, some incidents of non-functioning of State redressal fora due to vacancy in the posts of President / Members, etc. have come to the notice of the Central Government. The Central Government in such cases, advises the State Governments, who are responsible for implementing the Act, to take appropriate remedial action.

ANNEXURE REFERRED TO IN THE STATEMENT IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION I FOR 16.12.1999.

CONSUMER COURTS Since inception

Number of cases filed in

STATE/UT STATE DISTRICT
COMMISSIONS FORA

ANDHRA PRADESH	9198	107065
ARUNACHAL PRADESH	19	181
ASSAM	1174	6675
BIHAR	5301	40523
GOA	959	3220
GUJARAT	7350	58425
HARYANA	8262	64593
HIMACHAL PRADESH	1997	12958
JAMMU & KASHMIR	3232	10436
KARNATAKA	7827	59515
KERALA	11867	98120
MADHYA PRADESH	7120	55973
MAHARASHTRA	14799	89316
MANIPUR	40	791
MEGHALAYA	70	237
MIZORAM	17	505
NAGALAND	4	89
ORISSA	7010	34475
PUNJAB	5337	32528
RAJASTHAN	17179	127660

SIKKIM	14	90
TAMIL NADU	10596	49221
TRIPURA	192	880
UTTAR PRADESH	22835	222430
WEST BENGAL	5135	49086
ANDAMAN & NICOBAR	21	199
CHANDIGARH	1939	14998
D & N HAVELI	0	32
DAMAN & DIU	1	64
DELHI	9496	66547
LAKSHADWEEP	7	35
PONDICHERRY	469	1571